

**MINISTRY OF FOOD, AGRICULTURE,  
COMMUNITY DEVELOPMENT AND  
COOPERATION NOTIFICATIONS**

**THE DEPUTY MINISTER IN  
THE MINISTRY OF FOOD, AGRICULTURE,  
COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI  
D. ERING):** Sir, I beg to lay on the  
Table:—

- (a) a copy each of the following  
Notifications of the Ministry  
of Food, Agriculture, Community  
Development and  
Cooperation (Department of  
Food):—

(i) Notification G.S.R. No. 187, dated the 7th February, 1967, publishing the Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1967, under sub-section (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958. [Placed in Library, See No. LT-28/67.]

(ii) Notification G.S.R. No. 297, dated the 3rd March, 1967 publishing the Food Corporation (Tenth Amendment) Rules, 1967 under sub-section (3) of section 44 of the Food Corporations Act, 1954. [Placed in Library, See No. LT-107/67.]

(iii) A copy each of four Notifications, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library, See No. LT-107/67.]

- (b) a copy of the Ministry of Food, Agriculture, Community Development and Co-operation (Department of Agriculture) Notification S.O. No. 3882, dated the 15th December, 1966, issued under 4 of the Agricultural Produce Cess Act, 1940. [Placed in Library, See No. LT-32/67.]

**ANNUAL REPORT AND ACCOUNTS (1965-66) OF THE CENTRAL WAREHOUSING CORPORATION, NEW DELHI AND RELATED PAPERS**

**SHRI D. ERING:** Sir, I also beg to lay on the Table a copy of the Annual Report and Accounts of the Central Warehousing Corporation, New Delhi, for the year 1965-66, together with the Auditors' Report on the Accounts, under sub-section (11) of section 31 of the Warehousing Corporations Act, 1962. [Placed in Library, See No. LT-27/67.]

**REVIEW OF THE FOOD AND SCARCITY  
SITUATION IN INDIA**

**SHRI D. ERING:** Sir, I also beg to lay on the Table a copy of the Review of the Food and Scarcity Situation in India. [Placed in Library, See No. LT-98/67.]

**ANNUAL REPORT (1965-66) OF THE  
KHADI AND VILLAGE INDUSTRIES  
COMMISSION, BOMBAY**

**THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMERCE (SHRI  
M. SHAFI QURESHI):** Sir, I beg to lay on the Table a copy of the Annual Report of the Khadi and Village Industries Commission, Bombay, for the year 1965-66, under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956. [Placed in Library, See No. LT-117/67.]

**SUPPLEMENTARY DEMANDS FOR  
GRANTS FOR EXPENDITURE  
OF THE GOVERNMENT OF  
RAJASTHAN FOR THE YEAR  
1966-67.**

**MR. CHAIRMAN:** Shri Morarji Desai.

**श्री गोडे मराहिर (उत्तर प्रदेश) :**  
श्रीमन्, मुझे आपत्ति है कि ये पेपर्स यहां सदन की मेज़ पर रखे जायें; क्योंकि पिछले हफ्ते यहां पर बहस हुई थी और यह करीब करीब तय था कि जब तक इस सदन की इजाजत नहीं मिलती है और प्रेसीडेंट का जो प्रोक्लेशन राजस्थान के बारे में है, उस पर बहस